

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-306
IB- 254(ND)/2020

IN THE MATTER OF:

Prestige wines & spirit pvt ltd

Vs

Shalini securities private limited

...Applicant

...Respondent

SECTION

Under Section-9 of IBC, 2016

Order delivered on 28.01.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Raj

For the Respondent :

ORDER

Ld. Counsel for petitioner has put in appearance and submitted that he has not filed the affidavit of service and prayed for short adjournment on this ground. One last opportunity is being granted to the petitioner to file the affidavit of service. No further adjournment will be granted on any ground. List the case on **14.02.2020**.



(K.K. VOHRA)
MEMBER (T)



(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

(Khushboo)